

PUNJAB VIDHAN SABHA

LIST OF BUSINESS

WEDNESDAY, THE 20TH FEBRUARY, 2019

AT 11.00 A.M.

I. QUESTIONS


Questions entered in the separate list to be asked and answers given.

II. CALLING ATTENTION NOTICES

1. **SARDAR LAKHVIR SINGH LAKHA, MLA:-** to draw the attention of the Minister for Local Government towards non-availability of fire fighting system in Payal (Ludhiana) area.
(No. 12)
2. **DR. SUKHWINDER KUMAR, MLA:-** to draw the attention of the Minister for Health and Family Welfare towards 10% population of the State being suffered by hearing problems.
(No. 15)
3. i) **DR. SUKHWINDER KUMAR, MLA**
ii) **SARDAR NAZAR SINGH MANSHAHIA, MLA** } to draw the attention of the Minister for Health and Family Welfare towards problem being faced by the people in the State due to spreading of swine-flu.
(No. 16 & 21)

III. PRESENTATION OF REPORTS

1. **THE CHAIRMAN, COMMITTEE ON PUBLIC ACCOUNTS** to present the-
 - i) 203rd Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year 2012-13 and the Report of the Comptroller and Auditor General of India for the year 2012-13 (Civil) relating to the Department of Water Resources;
 - ii) 204th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year 2013-14 and the Report of the Comptroller and Auditor General of India for the year 2013-14 (Revenue-Receipts) relating to the Department of Transport;
 - iii) 205th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year 2013-14 and the Report of the Comptroller and Auditor General of India for the year 2013-14 (Civil) relating to the Department of Printing and Stationary; and


Superintendent
Punjab Vidhan Sabha
Chandigarh

P.T.O.

- iv) "Brief Report" on the work done by the Committee on Public Accounts during the year 2018-19 relating to the scrutiny of the replies received from different departments in respect of Audit Paras contained in the CAG Reports (Civil & Revenue-Receipts).
2. **THE CHAIRMAN, COMMITTEE ON ESTIMATES** to present the Report of the Committee on Estimates for the year 2018-19 on the Budget Estimates in respect of Department of Local Government, Punjab.
 3. **THE CHAIRMAN, COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES** to present the 44th Report of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2018-19.
 4. **THE CHAIRMAN, COMMITTEE ON SUBORDINATE LEGISLATION** to present the 42nd Report of the Committee on Subordinate Legislation for the year 2018-19.
 5. **THE CHAIRMAN, COMMITTEE ON GOVERNMENT ASSURANCES** to present the 48th Report of the Committee on Government Assurances for the year 2018-19.

IV. PAPERS TO BE RE-LAID / LAID ON THE TABLE

1. **A MINISTER to re-lay on the Table** the Punjab Goods and Services Tax Rules, 2017, as required under Section 166 of the Punjab Goods and Services Tax Act, 2017.
2. **A MINISTER to lay on the Table** the 35th Annual Report of the Punjab State Forest Development Corporation Ltd. for the year 2017-18, as required under Section 619-A of the Companies Act, 1956.
3. **A MINISTER to lay on the Table** the 39th Annual Report of the Punjab State Seeds Corporation Ltd. for the year 2014-15, as required under Section 619-A of the Companies Act, 1956.
4. **A MINISTER to lay on the Table** the Annual Report of the Punjab State Human Rights Commission for the year 2016-17, as required under Section 28 of the Human Rights Act, 1993.
5. **A MINISTER to lay on the Table** the Annual Statement of Accounts of the Greater Mohali Area Development Authority (GMADA) for the year 2015-16, as required under Section 53(5) of the Punjab Regional & Town Planning and Development Act, 1995.
6. **A MINISTER to lay on the Table** the Annual Report of the Greater Ludhiana Area Development Authority for the year 2016-17, as required under Section 54(2) of the Punjab Regional & Town Planning and Development Act, 1995.
7. **A MINISTER to lay on the Table** the 41st and 42nd Annual Reports of the Punjab State Civil Supplies Corporation Ltd. for the years 2014-15 and 2015-16, as required under Section 619-A of the Companies Act, 1956.

8. A MINISTER to lay on the Table the Annual Report of the Punjab Urban Planning & Development Authority for the year 2015-16, as required under Section 54(2) of the Punjab Regional & Town Planning and Development Act, 1995.
9. A MINISTER to lay on the Table the 12th Annual Report & Accounts of the Amritsar Hotel Limited for the year 2014-15, as required under Section 619-A of the Companies Act, 1956.
10. A MINISTER to lay on the Table the Annual Report of the Greater Mohali Area Development Authority for the year 2015-16, as required under Section 54(2) of the Punjab Regional & Town Planning and Development Act, 1995.

V. **OFFICIAL RESOLUTION**

SHRI BRAHM MOHINDRA, MINISTER FOR PARLIAMENTARY AFFAIRS to move that-

" The tragic massacre of innocent protestors in Jallianwala Bagh in Amritsar on 13th April 1919 remains one of the most horrific memories of British colonial rule in India.

This shameful military action against locals peacefully protesting against the oppressive Rowlatt Act has since received worldwide condemnation. However, its proper acknowledgement could only be by way of a formal apology by the British Government to the people of India as we observe the Centenary of this great tragedy.

This august House thus unanimously recommends to the State Government to take up this matter with the Government of India to impress upon the British Government to officially apologize for the massacre of innocent people at Jallianwala Bagh, Amritsar."

VI. **RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS AND VOTE ON THE MOTION OF THANKS**

FURTHER consideration of the following motion moved by Dr. Raj Kumar Verka, MLA and seconded by Sardar Harminder Singh Gill, MLA on the 13th February, 2019:-

"That an Address be presented to the Governor in the following terms:-

"That the Members of this House assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 12th February, 2019."

(Discussion to be concluded)

**CHANDIGARH:
THE 18TH FEBRUARY, 2019**

**SHASHI LAKHANPAL MISHRA,
SECRETARY.**